

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 18

IA No. 693/2023

1270/23

1536/23

1648/23

2081/23

In

CP(IB) No. 133/Chd/Chd/2022

(Admitted)

**Under Section 9, & 60(5) & 66 IBC
2016**

In the matter of:-

Manoj Kumar, Prop., Volunteer Associates

.....Petitioner/Operational Creditor

Vs.

Sarv Awas Housing Bhiwadi Pvt. Ltd.

.....Respondent/Corporate Debtor

Due to paucity of time, the matter could not be taken up, hence adjourned
to 09.10.2023.

Sd/-
Court Officer

September 11, 2023

Vriti